

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 120 OF 2018 &
IA NOS. 430 & 42 OF 2018

Dated : 14th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Photon Suryakiran Private Limited
Versus

...Appellant(s)

Mangalore Electricity Supply Company Limited & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Gyanendra Kumar
Ms. Pallavi Singh Rao
Mr. Shivanshu Bhardwaj

Counsel for the Respondent(s) : Ms. Amrita Sharma
Mr. Darpan K. M. for R-1

ORDER

List the matter for hearing on **16.10.2019**.

(S. D. Dubey)
Technical Member

tpd/pk

(Justice Manjula Chellur)
Chairperson